

अध्यक्ष महोदय : कानून के मूतालिक सवाल नहीं पूछा जा सकता है। जो कानून किताबी में लिखा है उसको देखा जा सकता है। इसलिए कानून के बारे में सवाल पूछना मुनासिब नहीं है और न उसकी इजाजत दी जा सकती है।

श्री जवाहरलाल नेहरू: माननीय सदस्य को मालूम होगा कि अभी तक हमारा दूतावास वहां है और उन का भी यहां है, हालांकि उस में कोई बड़े एम्बेसेडर न हों। यह रिश्ता कायदे से कायम है।

(b) G.S.R. No. 1494 dated the 21st September, 1963.

(c) G.S.R. No 1624 dated the 12th October, 1963.

[Placed in Library. See No. LT-2011/63.]

(ii) A copy of Notification No. G.S.R. 1697 dated the 2nd November, 1963 making certain amendment to Schedule III to the Indian Police Service (Pay) Rules, 1954.

[Placed in Library. See No. LT-2012/63.]

12.14 hrs.

PAPERS LAID ON THE TABLE
REPORT OF THE INFORMAL GROUP ON
GOLD CONTROL

The Minister of Finance (Shri T. T. Krishnamachari): I beg to lay on the Table a copy of Report of the Informal Group on Gold control. [Placed in Library. See No. LT-2009/63.]

ANNUAL REPORT OF OIL AND NATURAL
GAS COMMISSION, 1962-63

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): I beg to lay on the Table a copy of Annual Report of the Oil and Natural Gas Commission for the year 1962-63, under sub-section (3) of section 23 of the Oil and Natural Gas Commission Act, 1959. [Placed in Library. See No. LT-2010/63.]

AMENDMENTS TO INDIAN ADMINISTRATIVE
SERVICE (PAY) RULES ETC.

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): I beg to lay on the Table under sub-section 21 of section 3 of the All India Services Act, 1951:—

- (i) A copy each of the following Notifications making certain amendment to Schedule III to the Indian Administrative Service (Pay) Rules, 1954:—

(a) G.S.R. No. 1469 dated the 14th September, 1963.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTION

TWENTY-NINTH REPORT

Shri Krishnamoorthy Rao (Shimoga): I beg to present the Twenty-ninth Report of the Committee on Private Members' Bills and Resolutions.

12.15 hrs.

MOTION RE: FOOD SITUATION—
Contd.

Mr. Speaker: Further consideration of the following motion moved by Shri A. M. Thomas on the 2nd December, 1963, namely:—

"That the Food Situation in the country with particular reference to rice and sugar be taken into consideration."

The substitute motions are also before the House.

Shri Kapur Singh (Ludhiana): We want to know when the Minister will be called upon to reply.

Mr. Speaker: I have extended the time. One hour would be given to private Members, and then the Minister would reply. Now it is 12.15. I will call him at 1.15.

Shri Shivaji Rao S. Deshmukh (Parbhani): In one hour hardly six people can be accommodated.